

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.409/2001..

Tuesday this the 15th day of May, 2001.

CORAM:

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

N.Chandukutty,  
Trained Graduate Teacher (Hindi)  
Kendriya Vidyalaya,  
Kannur-670 017.

Applicant

(By Advocate Shri K.P.Dandapani)

Vs.

1. The Commissioner,  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area,  
Shaheed Jeet Singh Marg,  
New Delhi-110 016.
2. The Deputy Commissioner,  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area,  
Shaheed Jeet Singh Marg,  
New Delhi - 110 016
3. The Assistant Commissioner,  
Kendriya Vidyalaya Sangathan,  
Bangalore- 560 001.
4. The Principal,  
Kendriya Vidyalaya No.I,  
Kannur-670 017.
5. The principal,  
Kendriya Vidyalaya No.I,  
Imphal-795 001. Respondents

(By Advocate Shri Thottathil B. Radhakrishnan)

The application having been heard on 15.5.2001, the Tribunal  
on the same day delivered the following:

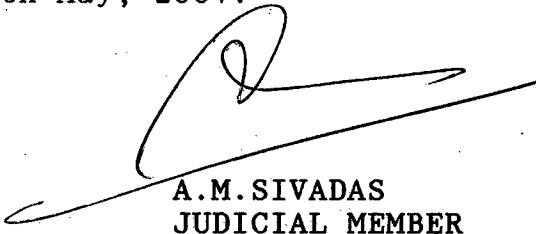
O R D E R

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

It is submitted by the learned counsel on both sides that the O.A. can be disposed of by directing the Ist respondent to consider and pass appropriate orders on A-5 representation within a time frame and also permitting the Ist respondent to direct the 3rd respondent, if competent, to consider and pass appropriate orders on A-5 representation, in the light of the fact submitted that the transfer of Mr.Sylendran who is the applicant in O.A.100/2001, to Imphal has been cancelled.

2. Accordingly, the O.A. is disposed of by directing the Ist respondent or the 3rd respondent, if the Ist respondent authorises the 3rd respondent, to consider and dispose of A-5 representation of the applicant dated 4.5.2001, within four weeks from today bearing in mind the fact that the transfer order issued to the applicant in O.A.100/2001 stands cancelled.
3. The status quo of the applicant as of today shall be maintained till the disposal of the representation.
4. No costs.

Dated the 15th May, 2001.



A. M. SIVADAS  
JUDICIAL MEMBER

Annexure A-5: Photocopy of the representation submitted by the applicant before the Ist respondent on 4.5.2001.